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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 53/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: M/s. The Emerald Company Ltd. & Ors.

V/s

M/s. Laxmi Asbestos Products Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Aastha Arora Advocate	i/b Kharitani & Co For Petitioners	Aastha
2.	Khurshheed Vajifdar i/b. J. Sagar Associates	Advocate for R 1, 3 & 11 and 13	Khurshheed
3.	Mustafa K. Banatwala	Advocate for Respondent No 12	Mustafa Banatwala

ORDER

TCP 53/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter on 29.1.2018

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)